

13.22 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1973-74.

SHRI S. M. BANERJEE (Kanpur) : I wanted to object to that. (*Interruptions*)

MR. DEPUTY-SPEAKER : Order please. He has already presented. Now we move on to matters under Rule 377. Shri Dinan Bhattacharyya.

13.23 hours

MATTERS UNDER RULE 377

REPORTED DEMONSTRATION BY WOMEN BEFORE WEST BENGAL GOVERNOR'S RESIDENCE DEMANDING REDUCTION IN PRICE AND DISTRIBUTION OF FOODGRAINS ETC. THROUGH FAIR PRICE SHOPS

SHRI DINAN BHATTACHARYYA (Serampore) : Sir, through you, under Rule 377, I wish to draw the attention of the House and of the Government to a matter of urgent public importance. From yesterday several thousands of women demonstrators were squatting before West Bengal Palace at Calcutta. They are demonstrating before the Raj Bhavan demanding reduction in the price of foodgrains and other essential commodities and distribution of foodgrains through fair-price shops at reasonable rates and against the failure of the Government to take action in this regard. In this connection I may say that the modified rationing system according to which rice and wheat are given in the villages has completely collapsed. I would request the Minister sitting here to at least convey the situation that I am describing here regarding the food and other things in Calcutta and West Bengal to the concerned Minister. They are demonstrating before the Raj Bhavan. Thousands of women have come from villages in West Bengal. What is the reaction of the Government? That must be made

known to us today so that the situation might be brought under control. Otherwise I am afraid, something else may happen there. So, I request them to make a statement today about the situation which I have just now mentioned.

(ii) **FAILURE OF RAINS AND INADEQUATE SUPPLY OF FOODGRAINS IN CERTAIN DISTRICTS OF MADHYA PRADESH**

श्री एच. बहादुर सिंह (मिर्जा) उपाध्यक्ष जी, पिछले वर्षाकालीन सत्र में मैंने तीन बार यह प्रश्न किया था कि इस सदन के माध्यम से वह प्रश्न लाऊ कि जिस क्षेत्र से मैं आता हूँ, वहाँ पर वर्षा का अभाव था। तीनों बार मैंने यह सूचना दी गई कि वर्षा के अभाव की कोई भी खबर वहाँ पर नहीं पहुँची थी। उपाध्यक्ष जी, उसी क्षेत्र में जाऊँ की भी वर्षा नहीं हुई और अब उत्तर प्रदेश की सरकार ने रिहन्द डैम से बिजली का देना इसलिए बन्द कर दिया है कि वहाँ पर पानी की कमी है और यह पानी रिहन्द डैम में नहीं आया करता है कि जिस क्षेत्र की मैं वर्षा कर रहा हूँ, उस क्षेत्र में वर्षा होती है। अब यह मामला हो गया है कि उस क्षेत्र में वर्षा नहीं हुई है।

इसी सन्दर्भ में, उपाध्यक्ष जी, मैं आपके माध्यम से सरकार से यह कहना चाहता हूँ कि जिस क्षेत्र में लगातार पिछले 10 महीनों से वर्षा का अभाव है वहाँ पर विशेष रूप से खाद्य सामग्री की व्यवस्था का प्रबन्ध हो। अभी तक वहाँ पर जो प्रबन्ध है वह पर्याप्त नहीं है और मैं चाहता हूँ कि वर्षा का अभाव अब उस क्षेत्र में बहुत बिजान हो गया है, विशेष रूप से इसलिए कि जाड़ों की वर्षा भी नहीं हुई है, पाने के प्रकोप से वहाँ पर जो बोड़ी बहुत फसल थी वह भी नष्ट प्रायः हो गई है, मैं निवेदन करना चाहूँगा कि आप सरकार को इस बात के लिये मजबूर कर कि वह इस वस्तु-परिस्थिति के बारे में हम लोगों को जानकारी दे और माफ हो ऐसे क्षेत्र में जहाँ पर खाने का अभाव है, वहाँ से कमलसरी लैबी न ली जाये—ऐसी सिफारिश भी की जाय, प्रादेशिक सरकार में। धन्यवाद।